

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH

O.A.193/91

Syed Ahmed Ali,  
Rly. Quarter No.G-1-A,  
Nimbhora,  
Dist. Jalgaon,  
Maharashtra.

.. Applicant

vs.

1. Union of India  
through  
General Manager,  
Central Railway,  
Bombay V.T.
2. General Manager,  
Central Railway,  
Bombay V.T.,  
Bombay - 400 001.
3. Divisional Railway Manager,  
Central Railway,  
Bhusaval, Dist. Jalgaon,  
Maharashtra.
4. Senior Divisional Operating  
Superintendent (Movements),  
Central Railway,  
Bhusaval, Dist. Jalgaon,  
Maharashtra.
5. Sr. Divisional Personnel  
Officer,  
Central Railway,  
Bhusaval, Dist. Jalgaon,  
Maharashtra. .. Respondents

Coram: Hon'ble Shri M.Y. Priolkar, Member (A)

Hon'ble Shri T. Chandrasekhara Reddy, Member (J)

Appearance:

Mr. J.G. Sawant  
Advocate for the  
Respondents.

ORAL JUDGMENT:

Date: 22-7-1991

(Per M.Y. Priolkar, Member (A))

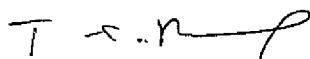
This Original Application was filed by the applicant against his transfer order to another place. Neither the applicant nor his counsel is present today. Mr. J.G. Sawant, counsel for the respondents is present.

2. The applicant has sent a letter dated Nil received on 23-5-1991 requesting for permission to withdraw this application without any condition.

4

The respondents' advocate also confirms that he has received a copy of this letter regarding withdrawal and he has no objection for the same.

3. The application is accordingly dismissed as withdrawn by the applicant. M.P.466/91 is also treated as disposed of. There will be no order as to costs.



(T.C.S.REDDY)  
Member(J)



(M.Y.PRIOLKAR)  
Member(A )